## GOVERNMENT OF INDIA COMMUNICATIONS LOK SABHA

UNSTARRED QUESTION NO:1201 ANSWERED ON:31.07.2000 ACTION AGAINST CELLULAR TELEPHONE COMPANIES PUTTASWAMY GOWDA;UTTAMRAO NATHUJI DHIKALE

## Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of cellular telephone companies who have not yet started their operations though they have been granted licences much earlier;
- (b) the reasons therefor; and
- (c) the action Government propose to take against these operators?

## **Answer**

## MINISTER OF STATE FOR COMMUNICATIONS (SHRI TAPAN SIKDAR)

(a) to (c): Sir, out of the companies who hold Cellular Telephone Services Licenses at present, only one companynamely M/s. Hexacom India Limitedhave not yet started their cellular service in North East Telecom Circle. M/s Hexacom have informed thatdue to difficult law and order situation, they could not start their operation in North East yet. A decision was taken to allow additional time, as required by the licensee company to start the service, in view of the prevailing circumstances.